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Rt 04.04.06Hon. Mr. A.K. Bhatnagar, J.M

From perusal of the order sheet it transpires that on earlier dates i.e. 08.11.05 and 03.01.06, none appeared for the applicant. It is also evident that no PA has so far been filed by the applicant till date. Today also none had made appearance for the applicant even in the revised call. Under the circumstances, it appears that the applicant is not interested in pursuing the matter any ~~more~~ more. Accordingly PA is dismissed in default and for non-prosecution.

Sri A. Darnedi, holding brief of Sri S. Singh for respondents is present.

Am
J.M

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